

National Company Law Tribunal

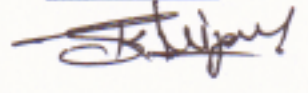

Allahabad Bench

CP NO. 131/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: R.R. Sheedgraph Pvt Ltd

SECTION OF THE COMPANIES ACT: 424 (3) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Santosh K. Nigam	Adv.	Petitioner	
2.0.	RAKESH KUMAR	Adv.	Res.	

CP No.131/ND/2013

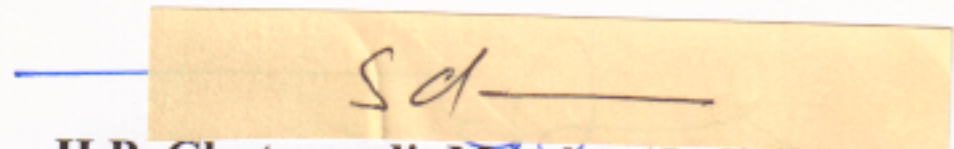
Advocate, Shri Santosh Kumar Nigam for the petitioner, Advocate, Shri Rakesh Kumar for the respondent. It is stated that matter is pending before the Hon'ble Supreme Court, that apart a settlement talks is also going on.

In view of this, matter is adjourned for hearing or for reporting settlement on 21st November, 2017.

The matter be listed on 21st November, 2017.

Date: 24/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)